

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16002/2008

(From the judgement and order dated 09/04/2008 in FA No.278/2006
of The HIGH COURT OF M.P AT JABALPUR)

SIKANDER BEGUM(D) TR.HEIR & LR.

Petitioner(s)

VERSUS

SULEMAN KHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s)

Mr. Mohan Pandey,Adv.

For Respondent(s)

Mr. Sushil Kumar Jain,Adv.
Mr. Puneet Jain,Adv.
Ms. Eshita Barua,Adv.
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Four week' time is allowed to file counter
affidavit.

Place the petition thereafter.

[Alka Dudeja]
Court Master

[Neeru Bala Vij]
Court Master